

tered into a contract with a Kuwait firm for export of 20,000 metric tonnes of "B" Grade raw milled basmati rice, for making supplies under the contract, STC further signed a back to back contract with M/s. Abdullah Haji

Rahimtulla group of companies, New Delhi.

(d) The specifications stipulated in the contract were as follows:

- (i) Grade matter raw milled basmati rice.
- (ii) Special characteristics (maximum limit of tolerance on the basis of percentage by weight)

— Foreign matter	..	2%
— Broken and Fragments	..	10%
— Other rice including red grain	..	20%
— Damaged, Discoloured chalky grains	..	3%
— Moisture	..	14%

(e) Yes, Sir.

LIC Loans to Public Sector Undertakings and Financial Institutions in Kerala

5237. PROF. K.V. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) the total assistance given by the Life Insurance Corporation to different projects, development works and institutions in Kerala during the last three years;

(b) whether the pay-back arrangements is working;

(c) whether LIC has stopped loans to most of the public sector undertakings and financial institutions in Kerala; and

(d) if so, whether Government propose to ask LIC to review its decision?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRIO): (a).

<i>Year</i>	<i>Amounts (Rs. in crores)</i>
1986-87	32.45
1987-88	37.20
1988-89	37.14

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

Wagon Repair Workshop at Guntupalli

5238. SHRI V. SOBHANADREESWARA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to

enhance the capacity of wagon repair workshop at Guntupalli;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There is no immediate plan to increase the capacity at wagon repair workshop at Guntupalli.

(b) Does not arise.

(c) The available and already planned capacity for wagon POH is adequate to meet the present and near future needs. The requirement vis-a-vis available capacity for repairs of wagons is under constant review. Additional capacity is created when necessary keeping in view the Railways' overall requirement and availability of funds.

Introduction of Computerised Legal Data base

5239. **SHRI VJAY N. PATIL:** Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have any plans to introduce a computerised legal data base to facilitate legal research and expedite legal services;

(b) if so, the progress achieved so far in that field;

(c) whether Government propose to introduce an automated legal reasoning system to enable a client to get legal advice by querying a computer; and

(d) if so, when such a system is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) The following Legal Data Bases have been developed by the National Informatics Centre of the Planning Commission for the Ministry of Law and Justice, Supreme Court of India and Delhi High Court:

1. Constitution information retrieval system for Ministry of Law and Justice.
2. Case law information retrieval system for Supreme Court and Delhi High Court.
3. Caveat matching information retrieval system for Supreme Court.
4. Listing proforma information system for Supreme Court.

(c) No, Sir.

(d) Does not arise.

Action Taken on Decisions at Sixth and Seventh Meetings of National Water Development Agency

5240. **SHRI K. RAMAMURTHY:** Will the Minister of WATER RESOURCES be pleased to state the details of decisions taken in the Sixth and Seventh Annual General meetings of the National Water Development Agency and the action initiated thereon?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRIMATI KRISHNA SAHI): The decisions taken in the Sixth and Seventh Annual General meetings related to hydrological and water balance studies of west flowing rivers south of Tapi, water requirements of